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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 61/9/HDB/2020
NAME OF THE COMPANY	Netxcell Ltd
NAME OF THE PETITIONER(S)	Airhub Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Netxcell Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

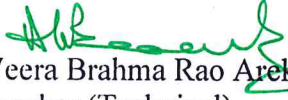
Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned Counsel for Operational Creditor appeared virtually. Learned Counsel for Respondent appeared physically. Pleadings are completed. Matter is to be heard but it is to be heard on the same platform. Both Counsels should be online or physical.

With this matter stands adjourned to 25.08.2021.


(Veera Brahma Rao Arekapudi)
Member (Technical)


(Madan B Gosavi)
Member (Judicial)

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